

को-भर्ती होते समय बहुत खर्च बैठता है, इसलिये या तो उन को पढ़ाई छोड़ देनी पड़ती है या रुपया कर्ज लेना पड़ता है और बाद में सिक्स-मन्थली इन्स्टालमेंट्स से उन को पढ़ाई में बहुत दिक्कत पेश आती है और चिन्ता के कारण उन का स्टैंडर्ड गिर जाता है। क्या सरकार इस बात पर विचार करेगी कि उन को प्रति-मास स्कालरशिप दिया जाय और अगर उन को दिया जाय, तो कितने अतिरिक्त बलार्क रखने पड़ेंगे और एस्टाब्लिशमेंट पर कितना अतिरिक्त खर्च करना पड़ेगा?

Dr. M. M. Das: We are not aware of any such case, where a candidate has been compelled to give up his studies for this reason. But we have issued a circular letter to all Universities and other post-matric institutions on 11th July this year requesting them not to press such categories of candidates who are eligible, for payment of dues which could be adjusted when their scholarship money reaches the institutions. Moreover, although the six-monthly instalments are sent to the heads of institution, the institutions themselves are asked to distribute these scholarships monthly to the students.

Shri T. B. Vittal Rao: May I know if it is a fact that one of the reasons for the relatively small number of applicants from Scheduled Tribes is that there are no educational facilities in the areas where the Scheduled Tribes reside?

Dr. M. M. Das: That is another question. It is a fact that they are more backward educationally. That is why the number of applications is less.

Shri Kajrolkar: Is it a fact that the amount sanctioned in the 1955-56 budget is not sufficient to cover deserving applications from Scheduled Castes, Scheduled Tribes and backward classes students? If so, will the Ministry approach the Finance Ministry?

Mineral Advisory Board

*1528. **Shri Hem Raj:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the main recommendations made by the Mineral Advisory Board at its meeting held at Srinagar on the 6th July, 1955; and

(b) the nature of recommendations accepted by Government?

The Deputy Minister of Education
Dr. K.L. Shrimali:(a) and (b). A statement

giving the required information is placed on the Table of the House. [See Appendix VIII, annexure No. 51]

Shri Hem Raj: May I know whether the conclusions arrived at by the Royalty and Dead Rent Committee were considered by the Board, and whether any decision regarding dead rent was also taken by that Board?

Dr. K. L. Shrimali: Detailed information with regard to the recommendations made by the Board has been given in the statement laid on the Table of the House.

Shri Bhagwat Jha Azad: May I know what action has been taken on recommendations 5 and 9 given in the statement?

Dr. K.L. Shrimali: The position with regard to the recommendations is that the recommendations at serial Nos. 2 and 8 have been accepted by Government and necessary action has been taken. The recommendation at serial Nos. 9 and 10 do not call for any action at this state. Other recommendations are under consideration of Government and final decisions will be taken shortly.

Shri V. P. Nayar: I find from the statement—in paragraph 8—that the Board has recommended that until the deposits of this chrome ore are fully assessed there should be no long term export policy. May I know, in the event of its being found to be very little, how do government propose to preserve that quantity which is available now?

Dr. K. L. Shrimali: If the hon. Member is referring to recommendation 8, the Government have accepted the recommendation and necessary action is being taken.

Shri Hem Raj: May I know whether the Government propose to revise such agreements which have been entered into by the companies with the village communities some years back and which are of an unconscionable nature?

Dr. K. L. Shrimali: The recommendations are under consideration.

Grants to University by Reserve Bank

*1529. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether the Reserve Bank propose to give grants to certain Universities for the creation of Chairs of Industrial Finance?